NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.A No. 83/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE PARTIES: M/s. Triton Hotels and Resorts Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act 2013

S. No. NAME DESIGNATION SIGNATURE

OF PARS SELECTION

SIGNATURE

<u>ORDER</u>

C.A. No. 83A/441/NCLT/MB/MAH/2016

None present. List this matter on **06.03.2017**.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial).